

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

ORIGINAL APPLICATION NO. 170/00433/2017

DATED THIS THE 19<sup>TH</sup> DAY OF JANUARY, 2018

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)

Dr. S. Mohan  
Aged about 62 years  
S/o Late K.V. Srinivasa Rao  
Retired Scientist 'C',  
IWST, Malleshwaram,  
Bangalore – 560 003.  
R/a, # 117, Raghuram Residency,  
# 30, M S R Road, Gokula,  
Bangalore – 560 054 .....Applicant

(By Advocate M/s Paanchajanya Associates)

Vs.

1. The Secretary to the Government of India,  
Ministry of Environment Forests & Climate Change,  
Indira Paryavaran Bhavan,  
New Delhi – 110 003.

2. The Director General,  
Indian Council of Forestry Research and Education,  
Government of India,  
P.O. New Forest,  
Dehra Dun – 248 006.

3. The Secretary,  
Indian Council of Forestry Research and Education,  
P.O. New Forest, Dehra Dun – 248 006.

4. Assistant Director General,  
Education and Recruitment Board,  
Indian Council of Forestry Research and Education,  
Government of India, P.O. New Forest,  
Dehra Dun – 248 006. ....Respondents

(By Shri M.V. Rao, Senior Panel Counsel)

ORDER (ORAL)DR. K.B. SURESH, MEMBER (J):

After hearing the matter, both counsels agree that the matter can be remitted back to the Screening Committee and the Screening Committee will consider and, if found suitable, then grant promotion *in situ* with retrospective effect. This is recorded with the consent of both the counsels. While doing so, let them have the benefit of Annexure-A16 judgment also.

2. The OA is allowed. No order as to costs.

(PRASANNA KUMAR PRADHAN)  
MEMBER (A)

(DR. K.B. SURESH)  
MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No.170/00433/2017

Annexure A-1: Copy of the order dated 26.08.2014

Annexure A-2: Copy of memorandum dated 29.11.2014

Annexure A-3 series: Copies of representations

Annexure A-4: Copy of the order dated 18.09.2015

Annexure A-5: Copy of the representation dated 22.09.2015

**Annexure A-6**: Copy of the recommendation dated 23.09.2015  
**Annexure A-7**: Copy of the reminder dated 29.02.2016  
**Annexure A-8**: Copy of the communication dated 14.03.2016  
**Annexure A-9**: Copy of the reminder dated 25.03.2016  
**Annexure A-10**: Copy of the communication dated 11.04.2016  
**Annexure A-11**: Copy of the representation dated 21.05.2016  
**Annexure A-12**: Copy of the communication dated 15.07.2016  
**Annexure A-13**: Copy of the representation dated 21.09.2016  
**Annexure A-14**: Copy of the order in OA No. 991/2016 dated 27.01.2017  
**Annexure A-15**: Copy of the order dated 17.04.2017  
**Annexure A-16**: Copy of the order dated 10.03.2017 in OA No.4364/2015  
**Annexure A-17**: Copies of the order dated 04.07.2015 and 30.06.2017

**Annexures referred in the Reply Statement**

**Annexure R-1**: Copy of Extract of Indian Council of Forestry Research and Education Group A Rules, 2001  
**Annexure R-2**: Copy of gradings in ACRs in respect of the applicant  
**Annexure R-3**: Copy of letter No.52-6/2010-ICFRE dated 14.03.2011  
**Annexure R-4**: Copy of Notification No.58-21/XLIV/2011-ICFRE dated 24.08.2011  
**Annexure R-5**: Copy of Assessment Report of Level I Committee meeting on 10.07.2013  
**Annexure R-6**: Copy of ICFRE Memorandum dated 29.11.2014  
**Annexure R-7**: Copy of OM No. AB-14017/36/2011-Estt(RR) dated 21.09.2012  
**Annexure R-8**: Copy of Order F.No.2-3/2014-FE dated 18.09.2015  
**Annexure R-9**: Copy of ICFRE letter No.23-33/2014-ICFRE (RB) dated 05.11.2015  
**Annexure R-10**: Copy of letter File No.2-3/2014-FE dated 31.03.2016  
**Annexure R-11**: Copy of letter File No.2-3/2014-FE dated 14.03.2016  
**Annexure R-12**: Copy of letter File No.2-3/2014-FE dated 31.03.2016  
**Annexure R-13**: Copy of ICFRE letter No.23-33/2014-2015/ICFRE (RB)/15 dated 16.02.2017  
**Annexure R-14**: Copy of ICFRE letter No.23-33/2014-ICFRE (RB)/182 dated 17.04.2017

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